

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3686
ANSWERED ON:10.09.2007
FAKE PRODUCTS
Chowdhury Shri Adhir Ranjan;Nikhil Kumar Shri

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether large scale prevalence of fake goods in the country has been reported recently;
- (b) if so, the details thereof for each of the last three years;
- (c) whether some other agencies have also been involved to check sale of fake goods;
- (d) if so, the details thereof; and
- (e) the success achieved in checking the sale of fake goods in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) : No report of large scale prevalence of fake goods in the country has been brought to the notice of the Department of Consumer Affairs recently.
- (b) : No such data is available with the Department of Consumer Affairs.
- (c) & (d): Various agencies have been empowered under existing legislations such as the Trade Marks Act, 1999, the Copyrights Act, 1957, the Patents Act, 1970, the Customs Act, 1962, the Foreign Trade (Development and Regulation) Act, 1992, the Drugs and Cosmetics Act, 1940, the Prevention of Food Adulteration Act, 1954, the Bureau of Indian Standards Act, 1986, the Indian Penal Code, 1860, the Consumer Protection Act, 1986 etc., to check the sale of fake goods.
- (e) : The information is not available with the Department of Consumer Affairs.